

**CITY CIVIL AND SESSIONS COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. R.R. BHOSALE**  
**COURT 55 ADDL. SESSIONS JUDGE**  
**Criminal Cause List Dated 12-10-2020**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
<b>HEARING ON B.A.</b>				
1	SESSIONS CASE	299/20	The State of Maharashtra – Kurla Police Station V/s. Nimesh Babubhai Choutaliya	Adv. Sudeep Pasbola
2	SPL CASE MCOC	01/19 @ 13/19	STATE OF YELLOWGATE POLICE STA. Vs SONU @ JAMIL MOHD. HUSSAIN QURESHI OTH. 7	
<b>FINAL ARGUMENTS</b>				
3	SPL CASE MCOC	17/13 @ 19/16 @ 02/18	The State DCB CID Vs Kiran @ Mama @ Kailash Sawant	
4	SPL CASE MCOC	14/15	The State DCB CID through I.O. Yashwant Watkar Vs Aniket Anand Jadhav @ Andy and others	

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<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
<b>JUDGMENT</b>				
1	SPL CASE MCOB	11/2014	The State Borivali Police Station Vs Kalia @ Mahesh Ashok Panchal and Ors.	
<b>COMPLIANCE</b>				
2	MCOB M A (Order dated 07.10.2020)	890/2020	The State Thr DCB CID Vs Ejaz Yusuf Lakdawala	
<b>HEARING / SAY ON B.A.</b>				
3	SPL CASE MCOB	12/2016	The State of DCB CID Vs Michel John Dsouza @ Raju Pille	

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Criminal Cause List Dated 14-10-2020

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
	<b>COMPLIANCE</b>			
1	SPL CASE MCOB Exh-50	16/2018 @ 02/2019 @ 24/2019	The State of DCB CID Vs Ramdas Parshuram Rahane @ hemnat @ Sameer Jagatap and others	

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Criminal Cause List Dated 15-10-2020

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
	<b>REPLY</b>			
1	SPL CASE MCOB	01/2015 @16/2019	The State DCB CID Vs Mohammad Anis Merchant @ Radoowala and 10 ors	SPP Pradip Gharat

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**Criminal Cause List Dated 16-10-2020**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
	<b>ORDER ON B.A.</b>			
1	SPL CASE MCOC	01/2016	The State of Maharashtra through DCB CID Mumbai Vs Krushnadhhar Shivnath Singh @ K. D. Singh @ Shivam	

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**Criminal Cause List Dated 17-10-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
<b>JUDGMENT</b>				
1	CRI APPEAL	583/2011	Ramesh Prasanna@MA-1944-11@BA-1853-11 Vs Pratibha Bangera and State	
<b>ORDER</b>				
2	CRI APPEAL	678/2014	Jayendra Chandulal Hakka @ Jayendra Thakkar-Apln Vs The Customs AIU - The State of Maharashtra - Respo	
3	CRI APPEAL	583/2016	Milind Champatrao Dudhane@MA-1712-16- Aplnt. Vs Kavita Milind Dudhane and State of Maharashtra-Respdt.	